

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**RAJYA SABHA
UNSTARRED QUESTION NO. 1995**

TO BE ANSWERED ON THE 5TH AUGUST, 2026/ SHRAVANA 14, 1948 (SAKA)

DISASTER PREPAREDNESS IN COASTAL STATES

1995 SHRI DEBASHISH SAMANTARAY:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the measures taken to strengthen disaster preparedness in cyclone-prone coastal States;**
- (b) the financial assistance provided under the disaster management framework;**
- (c) the steps taken to strengthen early warning systems; and**
- (d) the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI NITYANAND RAI)**

(a) The primary responsibility for disaster management rests with the State Governments concerned. The Central Government supplements the efforts of the State Governments by providing requisite financial and logistic support and by strengthening the institutional framework for disaster preparedness, mitigation, early warning and response. The Central Government has taken several measures to strengthen disaster preparedness in cyclone-prone coastal States including institutional mechanism like Disaster Management Act, 2005, National Policy on

Disaster Management and National Disaster Management Plan; deployment of Early Warning Systems; deployment of National Disaster Response Force (NDRF); and training of community volunteers under Aapda Mitra Scheme and Yuva Apda Mitra Scheme. In addition, the Government of India had approved the National Cyclone Risk Mitigation Project (NCRMP) with the overall objective to minimizing losses due to cyclones and making people and infrastructure disaster resilient in harmony with the conservation of the coastal eco-system in the cyclone hazard prone States of India. NCRMP was implemented in the eight coastal States, in two phases with a Total expenditure of Rs. 4331.68 Crore.

(b) The Central Government also provides financial assistance to States under the existing disaster management framework, including the State Disaster Response Fund (SDRF), National Disaster Response Fund (NDRF), State Disaster Mitigation Fund (SDMF) and National Disaster Mitigation Fund (NDMF), as per the extant guidelines and recommendations of the Finance Commission. The State-wise details of allocation/ release of funds during the last three years under SDRF/NDRF and SDMF/NDMF are given in Annexure-I and Annexure-II respectively.

(c) & (d) The Central Government has developed a strong and robust early warning system to predict various natural disasters like cyclone,

floods, Tsunami etc. Early warning systems have been established in the coastal states under the NCRMP also to disseminate warnings to the coastal community during recent cyclones. By using Common Alerting Protocol based Integrated Alert System (CAP), various dissemination mediums viz., SMS, TV, Radio, Indian Railways, Coastal Siren and through integration of all warning agencies, the dissemination of geo-targeted early warnings/alerts related to disasters has been initiated. Further, Cell Broadcast Alert System has been launched for timely warning to citizen about disaster and other emergency events.

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Statement showing State-wise details of allocation and releases of funds under State Disaster Response Fund (SDRF) and National Disaster Response Fund (NDRF) during the years 2023-24 TO 2025-26

(Rs. in crore)

Sl No.	State	Allocation under SDRF including Centre and State share			Centre's Share of SDRF Released			Release from NDRF (For all calamities)		
		2023-24	2024-25	2025-26	2023-24	2024-25	2025-26	2023-24	2024-25	2025-26
1.	Andhra Pradesh	1315.20	1380.80	1449.60	987.20	1036.00	1088.00	--	56.90	132.76
2.	Arunachal Pradesh	245.60	256.80	270.40	220.80	115.60	358.80	--	--	34.54
3.	Assam	756.80	795.20	834.40	680.80	716.00	751.20	--	29.02	722.36
4.	Bihar	1664.80	1748.00	1836.00	1248.80	1311.20	1376.80	--	--	76.70
5.	Chhattisgarh	508.00	533.60	560.00	181.60	380.80	610.00	--	33.24	--
6.	Goa	12.80	13.60	15.20	9.60	10.40	11.20	--	31.50	--
7.	Gujarat	1556.80	1635.20	1716.00	1140.00	600.00	2497.60	--	--	492.09
8.	Haryana	577.60	606.40	636.80	433.60	455.20	477.60	--	--	26.24
9.	Himachal Pradesh	400.80	420.00	441.60	360.80	378.40	397.60	787.25	84.56	1890.09
10.	Jharkhand	667.20	701.60	736.00	476.80	1027.20	552.00	--	--	77.69
11.	Karnataka	929.60	976.00	1024.80	697.60	732.00	768.80	--	3528.45	98.98
12.	Kerala	369.60	388.00	408.00	277.60	291.20	306.40	--	--	162.23
13.	Madhya Pradesh	2140.80	2248.00	2360.00	1605.60	1686.40	1770.40	--	--	208.01
14.	Maharashtra	3788.80	3978.40	4176.80	2841.60	2984.00	3132.80	--	--	322.21
15.	Manipur	41.60	44.00	45.60	18.80	50.00	49.60	--	12.15	143.23
16.	Meghalaya	64.80	67.20	71.20	27.20	59.60	60.00	--	11.98	--

17.	Mizoram	46.40	48.00	50.40	41.60	43.20	45.60	--	18.36	14.40
18.	Nagaland	40.80	42.40	44.80	36.80	38.40	40.00	--	181.81	183.65
19.	Odisha	1886.40	1980.80	2080.00	1415.20	1485.60	1560.00	--	45.09	60.16
20.	Punjab	582.40	611.20	642.40	436.80	458.40	481.60	--	29.60	39.47
21.	Rajasthan	1742.40	1828.80	1920.00	1307.20	1372.00	1440.00	--	--	87.51
22.	Sikkim	49.60	52.00	54.40	44.80	47.20	48.80	81.89	229.82	96.47
23.	Tamil Nadu	1200.00	1260.00	1322.40	900.00	944.80	992.00	--	360.09	534.32
24.	Telangana	528.00	555.20	582.40	584.80	416.80	436.80	--	42.78	99.82
25.	Tripura	67.20	70.40	74.40	60.80	71.60	58.80	--	186.40	15.25
26.	Uttar Pradesh	2273.60	2388.00	2507.20	1664.80	1748.40	2776.40	--	172.95	--
27.	Uttarakhand	918.40	964.00	1012.00	826.40	434.00	911.20	--	21.30	291.15
28.	West Bengal	1189.60	1248.00	1311.20	892.00	936.00	983.20	--	84.77	--
Total		25565.60	26841.60	28184.00	19419.60	19830.40	24193.20	869.14	5160.77	5909.26

Statement showing State-wise details of allocation and releases of funds under State Disaster Mitigation Fund (SDMF) and National Disaster Mitigation Fund (NDMF) during the years 2023-24 TO 2025-26

(Rs. in crore)

Sl No.	State	Allocation under SDMF including Centre and State share			Centre's Share of SDMF Released			Releases from NDMF	
		2023-24	2024-25	2025-26	2023-24	2024-25	2025-26	2024-25	2025-26
1.	Andhra Pradesh	328.80	345.20	365.40	--	740.80	272.00	--	76.40
2.	Arunachal Pradesh	61.40	64.20	67.60	--	52.60	173.80	1.833	23.237
3.	Assam	189.20	198.80	208.60	162.20	--	537.00	--	236.21
4.	Bihar	416.20	437.00	459.00	304.80	483.90	344.20	--	66.47
5.	Chhattisgarh	127.00	133.40	140.0	90.80	--	300.20	--	43.29
6.	Goa	3.20	3.40	3.80	1.20	5.00	2.80	--	--
7.	Gujarat	389.20	408.80	429.00	139.00	--	920.40	73.17	7.71
8.	Haryana	144.40	151.60	159.20	--	105.80	287.40	--	--
9.	Himachal Pradesh	100.20	105.00	110.40	42.80	184.654	99.40	--	54.22
10.	Jharkhand	166.80	175.40	184.00	--	--	514.00	--	84.28
11.	Karnataka	232.40	244.00	256.20	--	--	715.60	71.616	79.89
12.	Kerala	92.40	97.00	102.00	100.70	71.10	113.00	--	13.96
13.	Madhya Pradesh	535.20	562.00	590.0	391.80	411.50	653.40	--	108.13
14.	Maharashtra	947.20	994.60	1044.20	433.80	710.40	1529.20	225.00	97.73

15.	Manipur	10.40	11.00	11.40	--	--	38.40	--	38.00
16.	Meghalaya	16.20	16.80	17.80	--	--	--	--	17.85
17.	Mizoram	11.60	12.00	12.60	15.30	10.80	11.40	--	27.24
18.	Nagaland	10.20	10.60	11.20	13.50	9.60	10.00	--	20.65
19.	Odisha	471.60	495.20	520.00	522.30	371.40	390.00	--	62.11
20.	Punjab	145.60	152.80	160.60	158.60	111.90	177.70	--	--
21.	Rajasthan	435.60	457.20	480.00	482.40	343.00	360.00	8.35	50.00
22.	Sikkim	12.40	13.00	13.60	16.50	11.80	12.20	114.75	13.50
23.	Tamil Nadu	300.00	315.00	330.60	107.40	461.20	248.00	75.00	276.12
24.	Telangana	132.00	138.80	145.60	--	--	496.60	--	74.07
25.	Tripura	16.80	17.60	18.60	7.10	--	47.80	--	--
26.	Uttar Pradesh	568.40	597.00	626.80	629.40	447.80	470.20	--	16.47
27.	Uttarakhand	229.60	241.00	253.00	305.00	217.00	227.80	--	27.54
28.	West Bengal	297.40	312.00	327.80	329.20	234.00	245.80	150.00	--
Total		6391.40	6710.40	7046.00	4253.50	4984.254	9198.30	719.72	1515.077